

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 143 OF 2017 & IA NO. 22 OF 2018**

**AND**

**APPEAL NO. 17 OF 2018 & IA NO. 79 OF 2018**

**Dated : 16<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Jindal Power Ltd.**

**.... Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Saransh Shaw

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

Mr. Rajeev Kumar Gupta for MPPMCL

Mr. Abhinav Goyal

Mr. Pallav Mongia

Mr. Mridul Chakravorty for PGCIL

Mr. Ashish Anand Bernard

Mr. Paramhans Sahani for R-8

Mr. Ravin Dubey for R-11

**ORDER**

List these matters for hearing on **24.09.2019.**

**(Ravindra Kumar Verma)  
Technical Member**

mk/mkj

**(Justice Manjula Chellur)  
Chairperson**